

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:4240  
ANSWERED ON:20.02.2014  
SANITATION FACILITIES  
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**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) whether just over 10 percent of India has a toilet with a flush connected to a piped water system;
- (b) if so, the details thereof and the action taken/being taken by the Government to improve the situation;
- (c) whether the Government proposes to conduct an evaluation study of the sanitation status of each panchayat;
- (d) if so, the details thereof;
- (e) whether the Government also proposes to encourage private funding for creation of adequate sanitation facilities in villages; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI BHARATSINH SOLANKI)

(a) and (b) The data on the percentage of households having toilet with a flush connected to a piped water system is not available. However as per 69th NSSO report 2012, published in 2013, it is estimated that 40.6% rural households have access to toilets in the country.

Government of India administers the centrally sponsored scheme, the Nirmal Bharat Abhiyan (NBA) in the country, a comprehensive programme to ensure sanitation facilities in rural areas with the main objective of eradicating the practice of open defecation and ensuring clean environment. The objective of NBA is to achieve sustainable behavior change with provision of sanitary facilities in entire communities in a phased, saturation mode with Nirmal Grams as outcomes. The goal of NBA is to achieve 100% access to sanitation for all rural households by 2022. Under Nirmal Bharat Abhiyan (NBA), following steps have been taken for accelerated sanitation coverage:

# Provision of incentives for the construction of Individual household latrine(IHHL) of Rs.4600.00 (Rs.5100.00 for difficult and hilly areas) including central share of Rs.3200.00 (Rs. 3700.00 in case of hilly and difficult areas) and State share of Rs. 1400.00 to all BPL households and also to identified Above Poverty Line (APL) households(all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women- headed households).

# Provision of an additional amount of upto Rs.5400/- for construction of Individual Household Latrines (IHHLs) by convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS).

# Assistance for Solid and Liquid Waste Management (SLWM) in a project mode approach to Gram Panchayat in convergence with MGNREGS.

# Convergence of rural sanitation (NBA) with programmes of associated Ministries including Health, School Education, Women and Child Development.

# A conjoint approach with the National Rural Drinking Water Programme (NRDWP) to ensure water availability for sanitation facilities in Gram Panchayats.

(c) and (d) Government of India had in 2012 requested all States/UTs to carry out Baseline surveys, which will provide sanitation status of panchayats. As on 15.2.2014, Baseline Survey has been completed in 239789 Gram Panchayats of 29 States/UTs as reported by the States/UTs through Online Monitoring System maintained by the Ministry. The Baseline survey has indicated that about 40.39% of rural households have access to sanitary facilities. State/UT wise details are at Annexure 1. Further, the ministry has in February, 2014 initiated a special monitoring exercise of the NBA which shall cover 342 Gram Panchayats in 57 districts of 19 States.

(e) and (f) Private sector plays an important role in the sanitation sector by making available the material requirement for construction of toilets. Moreover, as per NBA Guidelines, corporate houses are encouraged to participate in the implementation of Nirmal Bharat Abhiyan (NBA) as an essential part of the Corporate Social Responsibility (CSR) by taking up the issues of sanitation through

Community Sanitation Complexes, Information Education Communication (IEC), Human Resource Development (HRD) or through direct targeted interventions. The Ministry has also issued Guidelines to facilitate the investment of CSR funds in the Sanitation sector.